

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4171  
ANSWERED ON:07.08.2014  
NAI ROSHNI SCHEME  
Tripathi Shri Sharad

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) the details of the funds released under the Nai Roshni scheme by the Ministry during the years 2013-14 and 2014-15 along with the number of women beneficiaries under the scheme;
- (b) the number of District Welfare Officers who have not yet forwarded the proposals during the current financial year, State/ UT-wise; and
- (c) the action being taken by the Government against such officials as the same is directly related to the welfare of women belonging to minority communities?

**Answer**

MINISTER OF MINORITY AFFAIRS (DR. NAJMA A. HEPTULLA)

- (a) Under the scheme of "Nai Roshni" for leadership development of Minority Women, the Ministry has sanctioned Rs. 11.96 crore for training of 60,875 minority women in 24 States during 2013-14. During 2014-15, a sum of Rs. 2.60 crore has been sanctioned for 12,125 minority women till 30.06.2014.
- (b) and (c): New proposals have been received in respect of 24 States within the prescribed last date, i.e. 23.05.2014 for the year 2014-15. As per the procedure, District Minority Welfare Officers are required to check the credentials of the organizations and submit proposals within time to the concerned District Collector/ District Magistrate, who in turn forwards them to the Ministry. In this regard, this Ministry vide letter dated 28.03.2014 has conveyed to the Principal Secretaries/ Secretaries, in-charge of Minority Welfare in various States, to issue necessary directions to the concerned District Collectors/Magistrates and District Minority Welfare Officers to check the credentials of the organizations submitting the proposals under the scheme and forward the same to the Ministry accordingly in order to ensure timely submission of proposals.